

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. MA 152/2000  
(OA 1198/96)

Present. : Hon'ble Mr.D.Purkayastha, Judicial Member

Hon'ble Mr. B.P.Singh, Administrative Member

BHABANI CHAKRABORTY

-VS-

UNION OF INDIA & ORS.(E.RLY.)

For the applicant(s) : None

For the respondents : Mr.P.K.Arora,counsel

Heard on : 27.4.2000

Order on: 27.4.2000

O R D E R

D.Purkavastha, J.M. :-

None appears on behalf of the applicant. Therefore, M.A. is dismissed after hearing Mr. P.K. Arora,counsel appearing on behalf of the respondents.

27/4/2000

MEMBER(A)

102  
MEMBER(J)

a.m.